

F. No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 19.06.2026

ORDER NO. 80 of 2026

Hon'ble Officiating President, CESTAT is pleased to partially modify roster order no. 74 of 2026 for CESTAT, New Delhi from 22.06.2026 to 20.08.2026 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 22.06.2026 to 31.07.2026	Dr. Rachna Gupta, Hon'ble Officiating President and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs Division Bench matters
	Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Excise and Service Tax Division Bench matters
From 03.08.2026 to 20.08.2026	Dr. Rachna Gupta, Hon'ble Officiating President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Excise and Service Tax Division Bench matters
	Ms. Binu Tamta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,

(Mukesh Gupta)

Deputy Registrar

Copy to:-

SPS to Hon'ble Officiating President/Hon'ble Members, CESTAT, New Delhi / P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar